

O.A. No. /2007

Date of Order: 21.05.2007

None present for the applicant.

D.B. not formed. List the case for direction on 05.06.2007.



(V.P. KAMALAMMA)
Registrar

O.A. No. /2007

Date of Order: 05.06.2007

None present for the applicant.

D.B. not formed. List the case for direction on 19.07.2007.


(V.P. KAMALAMMA)
Registrar

O.A. No. /2007

Date of Order: 19.07.2007

None present for the applicant.

D.B. not formed. List the case for direction on 06.08.2007.


(V.P. KAMALAMMA)
Registrar

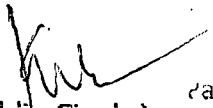
OA No. / (Rakesh Chhangal vs UOI & Ors.)

Date of order: 06.08.2007

None present for the applicant.

The registry had pointed out that defects have not been removed so far. Also, none is present for the applicant despite the service on the applicant. Accordingly, the O.A. is dismissed.


[Tarsem Lal]
Administrative Member


(Kuldip Singh)
Vice Chairman

Part II and III destroyed
in my presence on 04-8-14
under the supervision of
section officer (I) as per
order dated 26-7-14


Section officer (Records)

NO 184 to 185.
Dt: 13.8.7
NO 194.
Dt: 29.8.7